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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

New Delhi, the 12th June, 1985.

NOTIFICATION
INCOME-TAX

No. 6261 (P.No. 203/89/85-ITA.II) : It is hereby notified for general information that the perpetual approval granted to Central Building Research Institute, Roorkee (U.P.) under section 35(1)(ii) of the Income-tax Act, 1961 vide Ministry of Finance (Department of Revenue) Notification No. 2684 (P.No. 203/131/78-ITA.II) dated 23.1.1979 is hereby withdrawn with effect from 11.4.1985.

G. Prish Dave

(G. Prish Dave)
Under Secretary to the Government of India.

5/5/85